

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/204/ (IB)/2017

NAME OF THE PETITIONER(S)

: K.N.K NEXGEN CONSTRUCTION PVT LTD

K.N.K SWAMY AND COMPANY

NAME OF THE RESPONDENT(S)

: SABARI INN PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

P. Nagarajan.
Shwetta V
for The Bhaskan

ORDER

Representing Counsel for the petitioner present. Counsel for the respondent present and submitted that both parties have entered into an agreement. The respondent is to pay the first instalment on 15th January 2018 and the rest of the instalments as per the terms of agreement. At request of both sides time is enlarged. Put up on 17.01.2018.

-sd-(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL) /dd/

-sdr (K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)